

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 910/2024**

**IN THE MATTER OF:**  
DUSHYANT KUMAR LAVANIA

...APPLICANT

**VERSUS**  
PRINCIPAL SECRETARY ENVIRONMENT

...RESPONDENT(s)

**INDEX**

S. NO.	PARTICULARS	PAGE NO.
1.	AFFIDAVIT ON BEHALF OF MUNICIPAL COMMISSIONER, MUNICIPAL CORPORATION, AGRA, UTTAR PRADESH IN COMPLIANCE OF ORDER DATED 04.11.2024 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI	
2.	THE REPORT OF INSPECTION IS ANNEXED HEREWITH AND MARKED AS ANNEXURE R1	
3.	A COPY OF ISSUANCE OF TENDER DATED 17.10.2024 IS ANNEXED HEREWITH AND MARKED AS ANNEXURE R2	
4.	A COPY OF THE WORK ORDER DATED 07.12.2024 IS ANNEXED HEREWITH AND MARKED AS ANNEXURE R3	
5.	PHOTOGRAPHS OF THE CONSTRUCTION DONE ON THE DRAIN IS ANNEXED HEREWITH AND MARKED AS ANNEXURE R4	

THROUGH

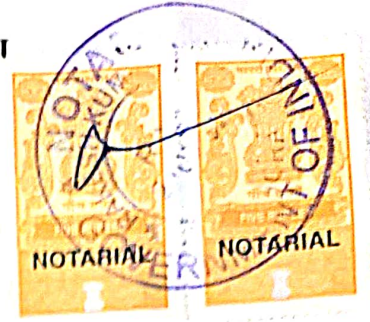


BHANWAR PAL SINGH JADON  
COUNSEL FOR THE AGRA NAGAR NIGAM  
EMAIL- [bhanwar09jadon@gmail.com](mailto:bhanwar09jadon@gmail.com)

**DATE: 24.01.2025**

**PLACE: NOIDA**

BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 910/2024



IN THE MATTER OF:

DUSHYANT KUMAR LAVANIA

...APPLICANT

VERSUS

PRINCIPAL SECRETARY ENVIRONMENT

...RESPONDENT(s)

AFFIDAVIT ON BEHALF OF MUNICIPAL COMMISSIONER,  
MUNICIPAL CORPORATION, AGRA, UTTAR PRADESH IN  
COMPLIANCE OF ORDER DATED 04.11.2024 PASSED BY THE  
HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI

I, Ankit Khandelwal, aged about 35 years, S/o Shri Vishnu Khandelwal, posted as Municipal Commissioner, Municipal Corporation , Agra, Uttar Pradesh do hereby solemnly affirm and state as under:

I, Ankit Khandelwal, Municipal Commissioner, Municipal Corporation, Agra, Uttar Pradesh, am fully conversant with the facts of the case and am competent and authorized to swear the present Affidavit.

2. That the present matter has been filed by the Applicant by way of letter petition. In the letter, the Applicant has raised a grievance concerning open drain near his house at 46/1153A, Jagdishpura, Agra (U.P). There are open drains on three sides i.e. East, South and North,



East and South which are emitting foul smell and is a source of pollution creating health hazard.

3. That additionally, the Applicant in the letter has complained that the toxic chemicals and leather/rag scrap from nearby small factories easily reach these open drains.

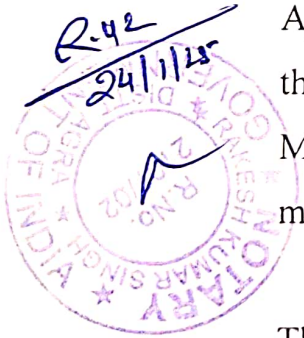
4. That the Hon'ble Tribunal vide Order dated 04.11.2024 gave the following directions. The relevant paragraph of the Order dated 04.11.2024 is given as under:

*"...1. Learned Counsel for Respondent Nos. 1, 3 and 4 seeks four weeks to file reply by way of affidavit..."*

5. That in compliance of Order dated 29.07.2024 passed by the Hon'ble Tribunal, the Municipal Corporation for the city of Agra carried out a thorough inspection on 17.10.2024, at the above- mentioned area. That during the inspection, discussion was held with the Applicant present i.e. Dushyant Kumar Lavania (hereinafter referred to as "the Applicant"). During the course of the discussion, it was requested by the Applicant that the drain be covered from Prabhu Talkies, Loha Mandi Bodala Road till the flyover, drain area ranging about 200 meters.

The report of inspection is annexed herewith and marked as **ANNEXURE R1.**

6. That in view of the above- mentioned request made by the Applicant and the inspection carried out by the Agra Nagar Nigam (hereinafter referred to as "Nagar Nigam"), the Nagar Nigam thoroughly evaluated



the request made by the Applicant, and the reality and situation of the drain in the present matter.

7. That the Nagar Nigam, in light of various judgments and direction issued by the Hon'ble Tribunal regarding the covering of the storm water drain, wherein the Hon'ble Tribunal has discouraged construction over such drains, therefore, after evaluation of the current circumstances decided to carry out covering of a small stretch of the drain where the population density and the disposal of the municipal solid waste is most. Therefore, the Nagar Nigam issued the tender for construction over a 80-meter stretch of the drain to prevent the flow of municipal solid waste into the concerned storm water drain in the present matter.

A copy of issuance of tender dated 17.10.2024 is annexed herewith and marked as **ANNEXURE R2**.

8. That the bids in consonance of the tender issued were submitted, subsequently, the bid of M/s Ramshakti Construction was accepted dated 20.11.2024. Further the work order for the same was issued to M/s Ramshakti Construction dated 07.12.2024 wherein the construction company was instructed to start their work on the drain from 07.12.2024, to be completed within 1 month.

A copy of the work order dated 07.12.2024 is annexed herewith and marked as **ANNEXURE R3**.

9. That the work of covering of the drain by the project proponent on the east of the marriage home with the total range of 80m (approximately)



has been covered as it is the most populated area, so as to curb the flowing of the solid waste into the drain.

Photographs of the construction done on the drain is annexed herewith and marked as ANNEXURE R4.

10. It is respectfully submitted before the Hon'ble Tribunal that the drain has been covered in order to address the grievance raised by the Applicant, further an assessment of the drain's condition by the Nagar Nigam and considering the requirements as per the present Original Application.

11. Hence, the present affidavit is being filed for the kind consideration and perusal of this Hon'ble Tribunal, and any further directions, if needed.

12. I state that everything stated above has been stated by me in my official capacity on and derived from the official records and I state that nothing material has been concealed therefrom.

Ru2  
24/1/25  
M  
MUNICIPALITY  
DISTRICT OF

  
DEPONENT

VERIFICATION

Verified at AGRO on this 24<sup>th</sup> day of Jan, 2025, that the contents of the above affidavit from paragraphs 1 to 12 are believed to be true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

Ankit Khandekar - P.S. Vishnu Khandekar  
The Deponent who solemnly affirms  
on oath Identified by: P.S.  
on This Day: 24-01-25  
Received Rs .. 31

  
DEPONENT

R. K. SINGH  
24/1/25





②

सहा. अभि./अधि. अभि./मुख्य अभि./अपर नगर आयुक्त महोदय,

कृपया पत्रावली के दायीं ओर संलग्न श्री मनोज सिंह, अपर मुख्य सचिव महोदय, पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7, उत्तर प्रदेश शासन, लखनऊ के पत्र संख्या एन.जी.टी.-465/81-7-2024 लखनऊ, दिनांक 24.09.2024 का सन्दर्भ ग्रहण करने का कष्ट करें। उक्त पत्र में माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित Original Application No. 910/2024 Dushyant Kumar Lavania Versus Through Principal Secretary Environment में पारित आदेश दिनांक 29.07.2024 के सुसंगत अंश ".....3. Issue notice to the respondents Office is directed to serve the respondents. Since it is a letter petition applicant be also informed about the next date of hearing. 4. List on 04.11.2021" हैं। उक्त प्रकरण में आवेदक द्वारा दाखिल पत्र याचिका के माध्यम से 46/1153ए, जगदीशपुरा, आगरा में अपने घर के पास खुले नाले से सम्बन्धित शिकायत की गयी है। आवेदक की शिकायत है कि तीन तरफ नालियाँ खुली हैं, यानी पूर्व, दक्षिण और उत्तर, पूर्व और दक्षिण, जिनसे दुर्गन्ध आती है और यह प्रदूषण का स्रोत है, जिससे स्वास्थ्य को खतरा है। यह भी शिकायत की गयी है कि आसपास की छोटी-छोटी फैक्ट्रियों से निकलने वाले जहरीले रसायन और चमड़ा/रग्जीन का स्क्रेप आसानी से इन खुली नालियों में पहुंच जाता है।

उक्त के सम्बन्ध में स्थल का निरीक्षण किया गया। निरीक्षण के दौरान शिकायतकर्ता श्री दुष्यन्त कुमार लवानियाँ से वार्ता की गयी। शिकायतकर्ता द्वारा लोहामण्डी बोदला रोड़ पर प्रभू टॉकीज के सामने से पुलिया तक नाला ढकने की मांग की गयी है। उक्त के सम्बन्ध में सादर अवगत कराना है कि उक्त स्थल पर नाले को ढकवाये जाने हेतु धनांक रु. 2214300.00 (बाईस लाख चौदह हजार तीन सौ रूपये) का आगणन तैयार किया गया है, जिसकी स्वीकृति प्राप्त होने, निविदा व विभागीय आदि कार्यवाही पूर्ण होने के उपरान्त उक्त स्थल पर कार्य करा दिया जायेगा।

आख्या सादर सूचनार्थ प्रेषित।

18/11/2024  
अपर अभियन्ता  
नगर निगम, आगरा

18/11/2024

17/11/2024  
अपर अभियन्ता  
नगर निगम, आगरा  
17/11/2024  
अपर अभियन्ता

17/11/2024  
अपर अभियन्ता



# 22 आगरा नगर निगम

ANNEXURE R2

## अति-अल्पकालीन निविदा सूचना

निर्माण कार्य हेतु पात्र ठेकेदारों से प्रतिशत दरों के आधार पर ई-निविदा पद्धति से ई-टेण्डरिंग की वेबसाइट <http://etender.up.nic.in> के माध्यम से निम्नलिखित टेण्डर शैड्यूल के अनुसार 49 कार्यों की अति-अल्पकालीन निविदा आमंत्रित की गयी हैं। उक्त कार्यों के साथ-साथ निम्नानुसार कार्यों की निविदा भी आमंत्रित की जाती हैं। निविदा डाले जाने हेतु नियम व शर्त पूर्व की भांति रहेंगी:-

क्र. सं.	विवरण	प्रारम्भ दिनांक एवं समय	अन्तिम दिनांक एवं समय
1	निविदा देखने/डाउनलोड/खरीदने की तिथि	17-10-2024, 12:00 PM	22-10-2024, 01:00 PM
2	बिड समाप्ति की तिथि एवं समय		22-10-2024, 01:00 PM
3	बिड खोलने की तिथि एवं समय	22-10-2024, 03:00 PM	


## कार्यों का विवरण

क्र. सं.	कार्य का नाम	आगणन धनराशि (रु. में)	अर्नेस्टमनी (रु. में)	कार्य दिवस	टेण्डर मूल्य (धनराशि रु. में)	श्रेणी
50	लोहामण्डी जोन कक्ष संख्या-81, लोहामण्डी बोदला रोड पर प्रमू टॉकीज के सामने से पुलिया तक नाला ढकने का कार्य।	1876548.00	187655.00	30	1000.00	A, B, C, D
51	ताजगंज जोन कक्ष संख्या-14 नारायण एन्क्लेव फेस-1 में मैन गेट से राम अवतार होकर राधा शर्मा तक सी0सी0 द्वारा फर्श का निर्माण कार्य।	2017841.00	201785.00	60	2000.00	A, B, C, D

मुख्य अभियन्ता,  
नगर निगम, आगरा

प्रतिलिपि : निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु :-

1. मा0 महापौर महोदया को सादर अवलोकनार्थ।
2. नगर आयुक्त महोदय को सादर अवलोकनार्थ।
3. टेण्डर समिति को सूचनार्थ।
4. सम्बन्धित अधिशासी अभियन्ता को इस निर्देश के साथ कि समस्त कार्यों के निविदा प्रपत्र वेबसाइट पर अपलोड कराया जाना सुनिश्चित करें।
5. आई0टी0ओ0 को वेबसाइट पर अपलोड किये जाने हेतु।
6. नोटिस बोर्ड पर चरपा हेतु।

  
मुख्य अभियन्ता,  
नगर निगम, आगरा



Uttar Pradesh  
Tenders

eProcurement System Government of Uttar Pradesh  
Bid Opening Summary

Date : 29-Oct-2024 04:39 PM

Print

Organisation Chain :	Directorate of Local Bodies UP  Agra Municipal Corporation
Tender ID :	2024_DOLBU_966940_1
Tender Ref No :	17-10-2024/NAGAR NIGAM AGRA/22-10-2024/50
Tender Title :	Work of covering drain from front of Prabhu Talkies to culvert on Lohamandi Zone, Room No. 81, Lohamandi Bodla Road.
Packet Name :	Finance

**Decrypted Bid Openers List**

S.No	Name	Decrypted Date
1	Ajay Kumar	29-Oct-2024 04:36 PM
2	Bindra Lal Gupta	29-Oct-2024 04:27 PM

**Bid List**

S.No	Bid No	Bidder	Opened By	Opened Date	Status
1	4680928	M/S AKSHAT CONSTRUCTION ✓	Ajay Kumar	29-Oct-2024 04:37 PM	Admitted
2	4681070	M/S SHISHANT AGARWAL ✓	Ajay Kumar	29-Oct-2024 04:37 PM	Admitted
3	4681165	MATA DURGA CONSTRUCTIONS ✓	Ajay Kumar	29-Oct-2024 04:37 PM	Admitted
4	4681208	M/S RAM SHAKTI CONSTRUCTION ✓	Ajay Kumar	29-Oct-2024 04:38 PM	Admitted

**Bid Opening Summary**

Bid Opener	Type	Summary	Updated On
Ajay Kumar	Finance	ok	29-Oct-2024 04:39 PM

आगरा नगर निगम, आगरा  
कार्यादेश (वर्क ऑर्डर)

प्रेषक,

अधिशाली अभियन्ता,  
नगर निगम, आगरा

सेवा में,

मै० रामशक्ति कन्स्ट्रक्शन,  
ठेकेदार,  
नगर निगम आगरा।

संख्या : 149/22/W-81


दिनांक: 07-12-2024

कार्य का नाम:- लोहामण्डी जोन कक्ष संख्या-81 लोहामण्डी बोदला रोड पर प्रभू टॉकीज के सामने से पुलिया तक नाला ढकने का कार्य।


उपरोक्त विषयक कार्य की निविदा धनांक रुपया 18,29,634.30 + 18 प्रतिशत जी.एस.टी. अतिरिक्त की नगर आयुक्त महोदय द्वारा दिनांक 20.11.2024 को आपके पक्ष में स्वीकृत कर दी गयी है, जिसका अनुबन्ध दिनांक 07.12.2024 को सम्पादित हो चुका है। आप उक्त कार्य को दिनांक 07.12.2024 से प्रारम्भ कर दिनांक 06.01.2025 तक पूर्ण कर दें। उक्त अवधि में कार्य पूर्ण न करने पर आपके विरुद्ध अनुबन्ध की शर्तों के अनुसार कार्यवाही की जायेगी।

आपको पुनः निर्देशित किया जाता है कि अपनी फर्म के अधीन कार्यरत श्रमिकों का पंजीकरण उप श्रम आयुक्त, आगरा क्षेत्र, 32 गार्डन रोड, आगरा में करा लें तथा पंजीकरण की कॉपी इस कार्यालय को भी उपलब्ध करायें। पंजीकरण न होने की दशा में कार्य का भुगतान सम्भव नहीं हो सकेगा।

भवदीय

  
अधिशाली अभियन्ता  
नगर निगम, आगरा।

प्रतिलिपि:- सहायक अभियन्ता/अवर अभियन्ता को इस निर्देश के साथ स्थल पर बिल ऑफ क्वान्टिटी के साथ कार्य सम्पादित कराया जाना सुनिश्चित करें।

  
अधिशाली अभियन्ता  
नगर निगम, आगरा।



 **GPS Map Camera**



**Agra, Uttar Pradesh, India**  
**337, Hanuman Nagar, Shahganj, Agra, Uttar Pradesh**  
**282010, India**  
**Lat 27.190924° Long 77.982252°**  
**11/01/2025 01:21 PM GMT +05:30**



 GPS Map Camera

**Agra, Uttar Pradesh, India**  
180, Alam Ganj, Lohamandi, Agra, Uttar Pradesh  
282002, India  
Lat 27.191686° Long 77.982077°  
11/01/2025 01:00 PM GMT +05:30

